

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/96/252/HDB/2017
NAME OF THE COMPANY	Costal Granites Pvt Ltd
NAME OF THE PETITIONER(S)	
	Costal Granites Pvt Ltd
NAME OF THE RESPONDENT(S)	
	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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			,

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri K. Ch. Venkat Reddy, Learned Counsel for the Petitioner.

At the request of the learned counsel, Post the case on 27.09.2017.

Member (T)

Member (J)

Bm